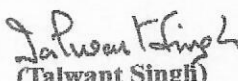


STANDING ORDER

It has been observed that some officials move representations to this office for onwards transmission to Hon'ble High Court on the same grounds which have been earlier decided by the undersigned.

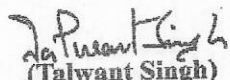
Henceforth, it is impressed upon all the officials of this establishment and Judicial Officers/Controlling Officers/Branch Incharges of this establishment forwarding such applications that this practice should be curbed. If an application/representation has been already decided by undersigned, then it may not be forwarded to Hon'ble High Court, Delhi or any other authority on the same ground. The official may avail appropriate Legal Remedy in such cases. Where Hon'ble High Court of Delhi is the appointing authority, only in those cases, the representations of the officials will be forwarded to Hon'ble High Court of Delhi and such representations may be sent to this office.


(Talwant Singh)
District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

No. 69683-69832 Admn.II/Misc./2018 Dated, Delhi the 12/11/18 12 NOV 2018

Copy forwarded for information and necessary action to :

1. All the Ld. District Judge & Sessions Judge, West/New Delhi/East/North-East/ Shahdara/South/South-East/North/North-West & South-West District, Delhi/New Delhi with request to circulate the same amongst their respective staff members and Judicial officers for immediate compliance.
2. Personal Office of the Ld. District & Sessions Judge(HQs), Delhi.
3. All the Judicial Officers, Central District with request to circulate the same to the officials under their control for compliance.
4. All the Sr. AO (Judicial)/AO (Judicial)/Branch Incharges, Central District, THC Delhi with direction to convey the circular to the officials under their control.
5. The Dealing Assistant Website Committee Delhi.
6. Hindi Section, Room No. 262, Tis Hazari Courts, Delhi.


(Talwant Singh)
District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi